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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
OA 60/2004

New Delhi, this the 9th day of December, 2004

Hon'ble Mr. Shanker Raju, Member (J)
Hon'ble Mr. S. K. Malhotra, Member (A)

Shri R.K. Aggarwal,
S/o Late Sh. B.D. Aggarwal
R/o A-4, Swaran Singh Road,
Adarsh Nagar, Delhi – 110 033.

...Applicant

(By Advocate Shri S.C. Luthra and Shri Amit Raj Gupta)

Versus

1. Union of India,
Ministry of Defence,
(Through its Secretary)
South Block, New Delhi – 1.

2 The Engineer-in-Chief,
Army Headquarters,
Engineers Branch, Kashmir House,
Raja Ji Marg, New Delhi.

...Respondents

(By Advocate Mrs. Avnish Kaur and Shri N.S. Mehta)

O R D E R (ORAL)

By Hon'ble Mr. Shanker Raju:

Applicant's counsel seeks to withdraw this application with liberty to challenge the minor penalty of censure in accordance with law. OA is dismissed as withdrawn with the aforesaid liberty accordingly.

Shay
(S.K. Malhotra)
Member (A)

/gkk/

S. Raju
(Shanker Raju)
Member (J)